

DR. K. L. SHRIMALI: The composition of the Committee is as follows:—

Lady Dhanvanthi Rama Rau,  
Chairman.

Shrimati Shanti Kabir, Member.

Dr. Shrimati Mastrayee Bose,  
Member.

Shrimati Vimlabai Deshmukh,  
Member.

Shrimati Parijatham Naidu,  
Member.

Shri V. V. Sastri, Member-Secretary.

PROF. G. RANGA: It is all in Delhi.

SHRIMATI VIOLET ALVA: Are this Committee or its Members paid anything beyond their travelling allowance?

PROF. G. RANGA: They are all in Delhi.

DR. K. L. SHRIMALI: Travelling allowance (which includes D.A.) only.

SHRIMATI VIOLET ALVA: Do they not take the assistance of the various State Governments?

DR. K. L. SHRIMALI: Naturally when they go out on tour, they do take the assistance of State Governments.

SHRI B. K. P. SINHA: Why was no woman M. P. appointed on this Committee?

(No reply.)

#### FLAG-MARCH BY THE MILITARY BEFORE THE GOLDEN TEMPLE

\*24. SARDAR RAGHBIR SINGH PANJHAZARI: Will the Minister for HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the military flag-marched within the precincts of the Golden Temple, Amritsar and in front of the office of the Shiromani Gurdwara Prabandhak Committee on the 4th July 1955; and

(b) if so, what were the circumstances which necessitated such an action?

THE DEPUTY MINISTER-FOR HOME AFFAIRS (SHRI B. N. DATAR): (a) It is not correct that the military flag-marched in the precincts of the Golden Temple, Amritsar. It is, however, correct that the military flag-marched through the city along public streets which included the public street in front of the Shiromani Gurdwara Prabandhak Committee Office (which is not a part of the Golden Temple), on 4th July 1955.

(b) Flag-march by the military was undertaken in order to facilitate the maintenance of law and order and infuse confidence in the public.

सरदार रघबीर सिंह पंजहजारी: फ्लैग मार्च करने वाली मीलिटरी फोर्स की क्या संख्या थी और वह कितने अरों तक वहाँ ठहरी ?

SHRI B. N. DATAR: I have not got the number of the force.

सरदार रघबीर सिंह पंजहजारी: क्या फ्लैग-मार्च करने के लिये डिस्ट्रिक्ट मीजिस्ट्रेट ने आर्डर दिया था या किंग्सि और आफसर ने दिया था ?

SHRI B. N. DATAR: The military flag-marched at the request of the State officers.

सरदार रघबीर सिंह पंजहजारी: कौन से स्टेट आफिसर थे ?

SHRI B. N. DATAR: Punjab Government officers.

सरदार रघबीर सिंह पंजहजारी: उनका क्या नाम है ?

SHRI B. N. DATAR: I have not got the names. The officers of the Punjab Government requested for it.

#### HORROR COMICS AND PORNOGRAPHIC LITERATURE

\*25. SHRIMATI VIOLET ALVA: Will the Minister for HOME AFFAIRS be pleased to state:

(a) whether, following the ban imposed on the import of horror comics,

Government have taken any steps to stop the sale and circulation of horror comics which are already in the country; and

(b) whether Government propose to take any steps to sort out pornographic literature detrimental to our youth with a view to banning it?

**THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR):** (a) It is proposed to introduce a Bill in Parliament for this purpose shortly.

(b) The import into India of this kind of literature is already prohibited by virtue of section 18 of the Sea Customs Act, 1878.

**SHRIMATI VIOLET ALVA:** Is the hon. Minister aware that our book-stalls, especially the railway book-stalls, are full of this literature?

**SHRI B. N. DATAR:** We are fully aware and we are trying to curb it as far as possible.

**SHRIMATI VIOLET ALVA:** Will the Government check the bookstalls from time to time and seize this pornographic literature?

**SHRI B. N. DATAR:** The two actions that the Government propose to take are: (1) the ban on the import of foreign literature and (2) the passing of the proposed legislation which would curb it.

**SHRIMATI VIOLET ALVA:** Is the Government aware that in recent months this has grown in alarming quantities?

**SHRI B. N. DATAR:** I am not aware whether it is growing to an alarming extent. To some extent it is growing.

**SHRI N. D. M. PRASADARAO:** Do the horror films also come under this category?

**SHRI B. N. DATAR:** Yes, horror comics or harmful publications, as they are called, deal with writings

which portray the commission of offences or acts of violence or cruelty or instances of a repulsive or harmful nature.

**SHRI B. M. GUPTE:** Who will control the railway bookstalls in the matter?

**SHRI B. N. DATAR:** The Railway Ministry are taking steps to control them to the extent possible.

**SHRI R. U. AGNIBHOJ:** Is there any censor board for foreign books which come into this country? Before consumption they should be looked into.

**SHRI B. N. DATAR:** It is dealt with by the Customs authorities.

**श्री कन्हैयालाल दाँ० वैद्य :** क्या मंत्री महोदय यह बताने की कृपा करंगे कि इन दिनों बहुत से रेलवे स्टेशनों में नये नये रेलवे बुक स्टाल्स खुलते जा रहे हैं ?

**SHRI B. N. DATAR:** For this purpose?

**श्री कन्हैयालाल दाँ० वैद्य :** जी ।

**SHRI B. N. DATAR:** I am not aware of it.

**DR. RAGHUBIR SINH:** What steps are taken by Government as regards literature of this kind that is published in our own country?

**SHRI B. N. DATAR:** We are just introducing a Bill for this very purpose and that Bill will have the effect of curbing all such literature and punishing those carrying on publication of such literature.

**DR. SHRIMATI SEETA PARMANAND:** Have not Government already any powers to take action until such Bill is introduced and passed?

**SHRI B. N. DATAR:** Government have power so far as literature that comes from outside India is concerned. But Government have not sufficient

power so far as indigenous literature is concerned. That is the reason why a Bill is going to be introduced in Parliament.

DR. SHRIMATI SEETA PARMANAND: Has Government taken any action with regard to the literature that has been imported, i.e., foreign publications?

SHRI B. N. DATAR: That is what the answer clearly states—that it has been banned altogether.

#### REPLACEMENT OF OLD SHIPS BY NEW ONES IN THE INDIAN NAVY

\*11. SHRI H. C. DASAPPA (ON BEHALF OF DR. RADHA KUMUD MOOKERJI): Will the Minister for DEFENCE be pleased to state the details of the steps taken, so far, to replace the old ships of the Indian Navy by new ones of modern type?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA): Government have approved of a programme of replacement of old ships by new ones. The programme is being implemented in stages.

SHRI H. C. DASAPPA: May I know, Sir, in how many stages and when the last stage will be over?

SARDAR S. S. MAJITHIA: It is a continuous process of going on replacing old ships and, as the hon. Member already knows about it, another cruiser is due for commission in 1959 and all these stages, I think, will go up, so far as the present plan is concerned, for another ten years.

SHRI H. C. DASAPPA: May I know, Sir, what is the cost involved in completing the various stages?

SARDAR S. S. MAJITHIA: I am afraid it is not in the public interest to disclose that.

MR. CHAIRMAN: Questions are over

#### WRITTEN ANSWERS TO QUESTIONS

##### EXPLORATION OF IRON ORE IN ANDHRA

\*7. SHRI J. V. K. VALLABHARAO: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether any request has recently been received from the Andhra Government to send geologists for the exploration of iron ore at Jaggayyapet, Krishna District, Andhra; and

(b) if so, what action has been taken in the matter?

THE MINISTER FOR NATURAL RESOURCES (SHRI K. D. MALAVIYA): (a) and (b). A statement giving the required information is placed on the Table of the House.

##### STATEMENT

No specific request was received from the Government of Andhra for the detailed examination of the iron ore deposits near Jaggayyapet Krishna District, Andhra.

At the instance of the Government of Andhra, Professor C. Mahadevan, Head of the Department of Geology, Andhra University, along with the teachers and students of the Geology Department, conducted a survey of the Jaggayyapet area in 1954. Professor Mahadevan estimated the reserves of the iron ore in the area to be of the order of 2.5 million tons after excluding the ore transported from private lands. The Government of Andhra requested for the confirmation by the Geological Survey of India of the figure of reserves as estimated by Professor Mahadevan.

The reserves as estimated by Professor Mahadevan have been considered acceptable to the Geological Survey of India. The estimated figure includes a certain amount of debris, from which it may not be economically to recover the ore commercially.